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Central Administrative Tribunal
Principal Bench

C.P. No. 439/2002 In
O.A. No. 1930/1999

New Delhi this the 13th day of December, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri V.K. Majotra, Member (A)

Smt. Vidya Vati
Principal
G.G.S.S., Laxmi Bai Nagar
New Delhi-110 023
r/o D-1/46 Lodhi Colony
New Delhi-110 003

-Applicant

(By Advocate: Dr. M.P. Raju)

Versus

1. Ms. Geeta Sagar
Secretary
Department of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi

2. Shri Rajendra Kumar
Department of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi

-Respondents

(By Advocate: Shri George Paracken)

ORDER (Oral)

Hon'ble Shri Justice V.S. Aggarwal, Chairman

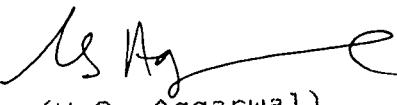
During the course of submissions, it was conceded at the Bar that the rule be discharged. If applicant has still any grievance, he may be permitted to file a fresh OA. Allowed as prayed.

2. Subject to the aforesaid, CP is dismissed

as withdrawn.


(V.K. Majotra)

Member (A)


(V.S. Aggarwal)
Chairman

CC.